

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION
COMPANY PETITION NO. 702 OF 2007**

NAME OF THE COMPANY
In the matter of Sections 433, 434
and 434 of the Companies Act, 1956.

305, Business Park, S. V. Road,
Chincholi Naka, Malad (W),
Mumbai

AND

In the matter of winding up of Siyaram
Packing Pvt. Ltd., having its Registered
office at 305, Business Park, S. V.
Road, Chincholi Naka, Malad (W),
Mumbai.

H. M. Chaudhary

4th August, 2009

..... Company

A copy of the Minutes of Order dated 27th August, 2009 and copy of
the Petition and Affidavit-in-support is enclosed herewith.

Goyal Starch Products Pvt. Ltd., a Company)
incorporated under the provisions of the)
Companies Act, 1956 and having its)
Registered Office at 26 F/1, Model Town,)
Balrajeshwar Road, Mulund (West))
Mumbai- 400 080) Petitioner
For Registrar (O.S.)
Proprietory and Senior Master

**NOTIFICATION TO OFFICIAL LIQUIDATOR ORDER APPOINTING HIM
AS A LIQUIDATOR**

To,
The Official Liquidator,
High Court,
Bombay

NOTE - It will be the duty of the persons as are liable to make out or to
order pronounced on 27th August, 2009 by the Hon'ble
Company Judge **Shri S. J. Kathawalla** for the appointment of the
Official Liquidator as a Liquidator of the undermentioned Company:-

Copy forwarded for information to:-
The Registrar of Companies,
Mumbai.
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IN THE HIGH COURT OF JUDICATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION
COMPANY PETITION NO. 705 OF 2007

NAME OF THE COMPANY

Siyaram Packing Pvt. Ltd.,

REGISTERED OFFICE AT

**305, Business Park, S. V. Road,
Chincholi Naka, Malad (W),
Mumbai.**

PETITIONER'S ADVOCATE

H. V. Chande

**DATE OF THE PRESENTATION
OF THE PETITION**

4th August, 2007

Copy of the Minutes of Order dated 27th August, 2009 and copy of the Petition and Affidavit-in-support is enclosed herewith.

Dated this 6th day of October, 2009.

**For Registrar (O.S.)/
Prothonotary and Senior Master**

SEALER

Dated this day of October, 2009

NOTE :- It will be the duty of the persons as are liable to make out or to concur in making out a statement of affairs under Section 454 to attend on the Official Liquidator at such time and place as he may appoint and to give him all information he may require.

Copy forwarded for information to:-
The Registrar of Companies,
100, Everest Building, Marine Drive,
Mumbai.

**IN THE HIGH COURT OF JUDICATURE
AT BOMBAY**

**ORDINARY ORIGINAL CIVIL
JURISDICTION**

COMPANY PETITION NO. 702 OF 2007

Goyal Starch Products

Pvt. Ltd. Petitioner

Versus

Siyaram Packing Pvt. Ltd.

.... Respondent

NOTIFICATION

Dated this 6th day of October, 2009

**COMPANY REGISTRAR,
HIGH COURT, ORIGINAL SIDE
BOMBAY**